

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4665  
ANSWERED ON:23.04.2010  
CENTRAL BOARD OF EXCISE AND CUSTOMS  
Tewari Shri Manish

**Will the Minister of FINANCE be pleased to state:**

- (a) whether Inspectors of Central Excise under the administrative control of the Central Board of Excise and Customs (CBEC) get only one promotion during their entire length of service and that too after putting in 30-35 years in their careers;
- (b) whether Inspectors under the CBDT get 3-4 promotions in their career span and get their first promotion after providing 20 years of service;
- (c) the reasons for discrimination of one against another recruited through the same Staff Selection Commission (SSC);
- (d) whether a report on staff rationalisation in the CBEC was submitted on 15.12.2008;
- (e) if so, the details thereof and action taken thereon; and
- (f) whether CBEC has a time bound action plan to create smaller divisions headed by Assistant Commissioners/Deputy Commissioners to effectively monitor revenue interests by plugging the leakage points and collecting more arrears?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE(S.S. PALANIMANICKAM)

- (a) In Central Board of Excise and Customs (CBEC), the first promotion from the Inspector grade to Superintendent level is under the purview of the respective Chief Commissioners of the zone as the cadre controlling authority. While the actual length of service before first promotion varies zone-wise, in most zones, the Inspectors get their first promotion well before putting in 30-35 years of service. Moreover, 50% of the posts of Assistant Commissioner, which is the second promotion level for Inspector, are filled up by promotion from Superintendent level.
- (b) No, Sir. It is not certain that all Inspectors in Central Board of Direct Taxes (CBDT) get 3-4 promotions in their service career. The exact length of service prior to first promotion depends upon availability of vacancy, suitability of candidates and passing of the departmental examinations; and the time frame differs from region to region.
- (c) The promotions of Inspectors in CBEC and CBDT are governed by the respective recruitment rules in these organisations, service conditions and availability of posts for promotion and thus no question of discrimination may arise.
- (d) Yes Sir.
- (e) High Powered Committee recommendations related to restructuring and upgradation for posts of Superintendents, Central Excise and Superintendents, Customs (Preventive), which form one set of input for the ongoing cadre review exercise.
- (f) Creation of more divisions and reorganisation is a continuous iterative process. Presently, it forms a part of the ongoing cadre review exercise.